

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.166 of 2017 (SZ)

Applicant(s)

M/s.Narmathaa Textiles Limited
No.1, Fifth Street,
Dr.Radhakrishnan Salai,
Chennai 600004

Vs

Respondent(s)

The Chairman, Tamil Nadu
Pollution Control Board,
Anna Salai, Guindy, Chennai
and others

Legal Practitioners for Applicant(s)

M/s.K.Ramu & R.Vishnu

Legal practitioners for respondent(s)

Mrs. Rita Chandrasekar for R1&R2

Note of the Registry	Orders of the Tribunal
Item.No.12	<p>Date: 11th October, 2017</p> <p>We have heard learned counsel appearing for the applicant as well as State Pollution Control Board. Post for orders on 17.10.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>